

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2486  
TO BE ANSWERED ON 10.08.2023**

**REGISTERED BENEFICIARIES THROUGH E-SHRAM PORTAL**

**2486. # DR. KALPANA SAINI:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the expenditure incurred for the welfare of the registered beneficiaries through e-Shram Portal;**
- (b) whether such beneficiaries are eligible for benefits under Pradhan Mantri Jan Arogya Yojana also; and**
- (c) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): Ministry of Labour & Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers verified and seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN). As on 3<sup>rd</sup> August, an expenditure of around Rs. 369.07 Crores have been incurred towards registration and Information, Education, Communication (IEC) activities.**

**During the data matching exercise carried out in February, 2023, it was observed that approximately 40% of the workers registered on e-Shram are already registered under Pradhan Mantri Jan Arogya Yojana.**

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